



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 26/BB/ 2017	-	Hearing	Rule-6 of I&B	Handiman Services Ltd. Vs. TNT India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	CHRISTOPHER E 98440 68311	Advocate for Petitioner	
2)	AMAR SINGH 8892101459	Advocate for Respondent	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present.
He requested time to file objections time extended finally 03/10/2017.


Member (T)


Member (J)